की और लोग की होते हैं काम करने के लिए क्योंकि मौका नहीं होता न काटने का, न बोने का। 9.66.372 ग्रादमियाँ को रोजाना काम मिला राजस्थान में । दस लाख करीब लोगों को रोजाना काम मिला जुलाई में बारिश हो जाती है और लोग खेतीबाडी के काम में लग जाते हैं और फिर वे काम करने कम आते हैं इसलिये यह तादाद घट कर 4,71,000 रोजाना की हो गयी। फिर ग्रगस्त में 4.11,000 हो गयी ग्रोर कुछ कम हो गयी वयोंकि लोग खेतों में काम में लग गये और दूसरे घंछों में लग गये। ि सितम्बर में यह तादाद घट कर ग्रीर कम हो गयी इस लिये कि फिर फसल का मौका या जाता है यौर लोग खेतों में काम करने चले जाते हैं । नेशनल करल एंप्लायमेंट के कामों पर वह नहीं ग्राते । तो दस-दव लाख लोगों को काम हम देते रहे हैं । तो माननीय सदस्य का यह कहना दुरुस्त नहीं है कि राजस्यान में इन चीजों पर ध्यान नहीं दिया जा रहा है। लेकिन दह अपनी निगाह से देखते हैं और सरकार अपनी निगाह से देखती 🧗 । श्रीर जो सरकार के काम की सराहता करते हैं, मिर्धा जी जैसे, वह सही निगाह से देखते हैं। जो काम हमा है उस की तारीफ होनी चाहिए और आप जो काम हुआ है उस को भी मानने को तैयार नहीं तो इस का तो मेरे पास कोई जवाब नहीं है MR. DEPUTY CHAIRMAN: discussion will continue.

श्रव सदन की कार्यवाही 2 वजे तक के लिये स्थिगत की जाती है।

> for lunch at seven minutes Rajasthan has been free past one of the clock,

The House reassembled after lunch at two minutes past two of the clock, Mr. Deputy Chairman in the Chair.

SUPPLEMENTARY **DEMANDS FOR** GRANTs (GENERAL) 1981-82

Acute Drought

Conditions

THE MINISTER OF STATE IN THE MINISTRY OF **FINANCE** SAWAISINGH SISODIA): &r, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants (General) for the year 1981-82 (December, 1981).

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF Tins GOVERNMENT OF ASSAM **1FOR THE YEAR 1981-22**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): Sir, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for Expenditure of the Government of Assam for the year 1981-82.

DEPUTY MR. CHAIRMAN: will now continue with the Calling Attention.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Reported Acute Drought conditions in Rajasthan an/i some other parts of the country—contd.

DR. M.M.S. SIDDHU (Uttar Pradesh) : While appreciating the assistance given by the Central Government to ameliorate the conditions of the drought and famine affected areas, may I ask a simple question to the hon. Minister? Is it enough? Does it satisfy the people? Take the example of Rajasthan. Since the formation of Rajasthan, Rs. 700 crores have been spent on providing relief to faminehit people in that State. May I have the The attention of the House?

MR. DEPUTY CHAIRMAN: Order, order. Now, you please go on.

DR. M.M.S. SIDDHU: Since the year 1967-68 to the year 1980-81, **out** of these 16 The House then adjourned years, only for three years the State of

[Dr. M. M. S. Siddnu] of drought or of flood. For nine years almost the-entire-State was hit" by drought. In another three years half the area of the State was prone to drought. This is the state of affairs. I would say that barring three yean this State has been under perennial Therefore, the attack of drought. assistance which . has been given to the State is not enough. It is because, Sir, drought has been affecting this State year after year and these temporary measures and even the tHtttfcures which have been taken, that is, the 'Drought-Prone Am. ^©grammes*'and other development programmes, have aottiM fHe desired impact and the. resultant effect is not felt which these programmes were meant to create. Sir, Rajasthan i* one State which is depending, as far as surface water is concerned, on the other States. It was in that State where the big canal, the Rajasthan canal, was conceived. It was conceived much earlier and it was exp*cted to be completed In the year 1965:.. But still it remains to,, i>e completed. Sir, it is a matter of concern to all of us that this canal, whose construction was conceived earlier, SWfemafts to be completed In i cttj&'&r, Shri S. K. Patil, the then Minister of Irrigation and Power, had declared that the first phase of the canal would be over in 1962 and the second stage would be over in 1965. But still it is not yet complete and,

ording to the latest information which -was given in the kok Sabha, we have to wait till 1985+86 and even .then,; Sir,'whether ft will materialise,! not, I do not know. Therefore, SfcrCli would- like to state that 1fce rflSta way in which we can, counteract the effects of drought is to provide water, especially surface water. With regard to Rajasthan's share of water, the.' honourable Minister has been ve'ry much pleased to state that during the period Q* famine, to «ave the crops, he has been able to persuade the States of Haryana and Punjab to

te more water. But the State of Rajasthan is still having the < <S>ftV SfiJKt *ttiat it "is*-not getting ad&fn&e share oi water, jn a State like Rajas than, Sir;- Where there is no surface water available, unless and until the groundwater is made available through the Rajasthan Canal and un less: and until this canal is completed quickly, drought and famine condiwill to 'continue to hit people yeaf>after year.

MR. DEPUTY CHAIRMAN: Yes, tha wilido

DR. M.M.S. SIPDHU: One or two points rndre, Sir. I would like to know from the honourable Minister what steps he. is going to take so that such drought and famine conditions do not affect that State and what measures he proposes to take to tackle this problem, a^part from giving mere assistance to the people. On,, more point, Sir, and 1 h»V<

done I come to the question of water supply 40 the village?. The honourable Member, Shri Mirdha. . has brought to the notice of the' House the posi tion df the State with regard to water supply,^-: iiy.-; the rural The way in which water is supplied to the villages and the pwe^at' which the schemes are being implemented indicate that it will take a very long time to complete these schemes and year after year drought wilt. hit tha people of Rajasthan and will create greater hardships to the people. Therefore, Sir, T would like to ask him whether the Planning Commission or his -Ministry, -in conjunction with the Finance Ministry would be able to treat Rajasthan as a special case, taking'into account its geographical condition, the arid zones that are there, and its position of having ro water. no surface water resources like rivers as the other States, etc. I am "asking this question because the honourable Minister has said that as far as the "Famine Code" and drought telle* anflrJSthar- thd»gs are concerned, they cannot make an exception in the case of Rajasthan. May I request him to treat this State on a special basis as far as the Plan is concerned? And will he eonsfder Central assistance or Central iniplem\$foa«foh*6r°'«fe programme jo tierfO grfJ *nl* afif/niAjrf') iu < n < i itt

201

water is made av ihible to the district.

RAO BIRENDRA SINGH: Most of the points I have already replied to. I have given the fi uies regarding the provision of funds for drinking water supply to Rajasth; I. They are allocated on the basis d problem villages, and all these fact rs are taken into account while alio utlng funds for accelerated water: ipply schemes. I have never said, Sir, that the relief given to Rajasthan is enough. I have always maintained that it is impossible for any Government to give full compensation for the damage that ^people suffer on account of natural disasters. All the 1 say is that this Government is dc nfl its best during the last two years Since this Government took over, 1 lot of assistance has been given to Rajasthan. I have already given tr » amounts under various heads. R; iasthan canal would be completed—is first stage by March, 1983. But the commond area development wil take some more time.

AN HON. MEMBER: How many years more?

RAO BIRENDR \ SINGH: It is now proposed to be :o:npleted by 1986. We would need t sum of Rs. 256 crores for the c mmand area development alone, die second stage is proposed to be completed by 1986. But there also 1 le command area development will take about ten vears from now onwar Is. For that also a -urn of Rs. 330 crores is. needed.

श्री लाडली मोहन निगम । मध्य प्रदेश) : क्या इस सदी तक पूरा हो

राव बीरेन्द्र सिंह : उम्मीद तो यहाँ है। also Knowi tB the non. Members that the we k on this canal was in. fact speeded up after 1974. The. hon. Member t; kod about some assurances having been given in 190Z

But very little progress was made till 1974. After that the work was speeded up and we hope that . . .

DR. M.M.S. SIDDHU: I made reference to the statement of the honourable Mr. S. K. Patil on March 28,

RAO BIRENDRA SINGH: Yea. But the fact remains that the work was taken up in hand in all seriousness after 1974, and within these six years Stage I is almost complete and work on Stage II is progressing. I have now given the target dates. We have always been trying to see that Rajas-than gets its due share of water, But the problem remains . , .

SHRI LADLI MOHAN NIG AM: Sir, a point of order. on

RAO BIRENDRA SINGH: Last year also and this year, too, we impressed

राव बीरेन्द्र सिंह : इधर दूसरा कार्लिंग ग्रटेंशन मोशन हो रहा है ।

श्री सदाशिव बागाईतकर (महाराष्ट्र): श्री कैसरी जी उसके प्रवक्ता है ।

संसदीय कार्य विभाग में राज्य मंत्री (भी सीताराम केसरी) : हम तो श्रापके शरणागत हैं ।

upon the Punjab Government that it was absolutely imperative that Rajashan go its share of water. But till such time as the command area development takes place and full use of water is made, the share lhat comes to Rajasthan cannot be given.

श्री सदाशिव बागाईतकर: श्रीमन, इस ध्यानाकर्षण प्रस्ताव में बहुत सारी बातें तात्कः लिकता को लेकर कही गई हैं। माननीय मंत्री जी ने जो निवेदन किया है उसमें भी उन्हीं चीजों को दोहराया गया है । उन्होंने बताया है कि राजस्थान में जो अकाल की स्थिति है उसको निपटाने के लिए क्यान्क्या किया ना रहा है ा लेकिन में मंत्री महोदय से

दूसरे सधाल पूछना चाहता है। ग्राप जानते हैं कि हमारे देश में अकाल हर बार पड़ते हैं ग्रीर ग्रकाल की चर्चा हम इस सदन में हर साल करते रहे हैं। हर सन्न में होती है। मैं माननीय मंत्री जी से यह कहना चाहुंगा कि प्लानिंग कमीशन ने हिन्द्स्तान के फीमन-प्रोन जिलों की एक सूची बनाई थी उसका सर्वेक्षण किया था । यह जो फ्रेमिन-प्रोन जिले हैं ग्रलग-ग्रलग राज्यों में हैं। क्योंकि ग्रांज हम राजस्थान की चर्चा कर रहे हैं इसका मतलब यह नहीं कि ग्रकाल सिर्फ राजस्थान में है। जैसे कि आपने स्वयं कहा उत्तर प्रदेश, हरियाणा, महाराष्ट्र में विदर्भ और मराठवाडा के इलाके, रायलसीमा आन्ध्र प्रदेश में, तेलंगाना के इलाके भी श्रकाल की चपेट में हैं। अकाल की स्थिति तो देश के कई हिस्सों में है । खाली राजस्थान में जो भी तात्कालिक तौर पर वहां की स्थिति से निपटने के लिए उपाय ग्रापने किये हैं जिन से वहां पर कुछ राहत मिलेगी लेकिन जो दूसरे इलाके हैं वहां पर प्रकाल की स्थिति ज्यों की त्यों है। यह एक दूसरा सवाल है। मेरा बनियादो सवाल यह है कि जब प्लानिंग कमीशन ने फैमिन-प्रोन जिलों का सबें किया था, हर राज्य की सुची बनाई ो, सेमी परमानेंट, परमानेन्ट इस तरह ा भ्रलग-भ्रलग उनका केटीगराइजेशन क्या था तथा उसमें स्थिति सुधारने के लिए जुछ उपाय करने के लिए भी कहा गया था। में श्रापसे यह जानना चाहुंगा कि क्यों इन उपायों पर ग्रमल नहीं हो रहा है? ग्राज ग्रापने राहत दो. कल बारिश हो गई, तो जो नुकसान उनका हो गया है वह दूर होगा ऐसी स्विति नहीं है । श्रोमन्, ग्राप यह देखें एक सरफ हम ग्रनाज वस्लने के लिए

चेष्टा कर रहे हैं। दूसरी तरक, श्रकाल को लेकर उत्पादन में गिरावट आ रही है। उसका दूसरा मार्ग जो बढ रहा है देश में फर्टिलाइजर का उपयोग सिर्फ 6.1 से ऊपर नहीं है। साथ ही ताय उसको भी याद रखिए कि फर्टिलाइजर को कीमत 13 महीनों में 62% बड़ी है। किसानों की श्राधिक क्षमता श्रकाल की स्थिति को लेकर एक तरफ उनकी मार पड़े और दूसरी तरफ कीमतों की मार पड़े। तो उत्पादन का आखिर होना क्या है। सारा नियोजन का जो श्रापंका ढांचा है उसके ग्रन्दर वह एक स्थाई चीज मानी गई है कि हमारा अन्दाजन कृषि क्षेत्र में इतना उत्पादन होगा । मैं श्रापसे यह जानना चाहुंगा कि यह प्ला-निंग कमीणन द्वारा जो सर्वेक्षण किया गया था अलग-अलग राज्यों में उस पर कहां तक अमल किया गया है और कहां तक श्रापने श्रकाल से राहत दिलाने के

Acute Drought

Condition <t

दूसरी चीज यह है कि हमारे देश में पानों की समस्या है। पानी की स्थिति के बारे में यह शर्मनाक बात है कि आजादी के 34 साल के बाद भी पेय जल की समस्या करीय-करीय जहां की तहां है। ग्रभी ग्रभी राजस्थान को कहानी ग्रापने सुनी भेरा कहना यह है कि केवल राजस्थाग में हो ऐसी स्थिति नहीं है। मैं श्रापकी महाराष्ट ंकी स्थिति बता देता हुं। महाराष्ट्र में ऐसे पहाड़ी इलाके हैं जहां पर पानी लेने के लिए लोगों को 8, 10, 11 मील तक जाना पड़ता है। यह जो स्रापन 6 किलोमीटर को बात कही वह अपनी जगह पर योजना में लिखी हुई है । राज्य सरकारें उस पर अमल नहीं कर रही है। इस मुद्दत के दौरान पेय जल लोगों को उपलब्ध होगा, इसके लिए उपाय नहीं किया जा रहा है। भ्रापको तरफ से

लिए पैसा उपलब्ध किया है?

Conditions

कोई निगरानी नहीं है। इसलिए में कहना चाहता है कि पेयजन की सुविधा उपलब्ध कराने के लिये जो स्कीमें बनाई गई हैं जिनके लिये आपने विशेष अनुदान दिया है उन पर पमल क्यों नहीं हो। रहा है ग्रीर राज्य सरकार को ग्रमल करने के लिये दबाव हैसे डाल रहे हैं इसके ऊपर भी सदन को बतावें। श्राखिर में मैं पूछना चाहुंगा रोजगार के विषय में । (समय की घंटी) यह बात इसलिये ग्रावश्यक है क्योंकि लोगों की परचेजिंग पावर कम होतो जा रही है। मैं आपको महाराष्ट्र का उदाहरण इस सिलसिले में बता देता हूं। महाराष्ट्र की सरकार ने 10 साल पहले फीमन कोड खत्म कर दिया क्योंकि यह कहा गया कि फोमन कोड को अब जरूरत नहीं है। अब हम याजाद हो गये हैं। अब फीमन होगा नहीं । अंग्रेजों न केमिन कोड बनाया था यह जानने के लिए कि फीमन कहां है, स्केयरसिटी कहा है। लेकिन राजस्थान में मुझे बताया गया कि ऐसा नहीं किया। फेमिन कोड राजस्थान में अभी भी जारी है। क्षम से कब फीमन कोड में सरकार ने अपर उत्तरवाधित्व रहता है, मेनडेटरी उत्तरदायित्व रहता है जिससे कोई भी सरकार वरी नहीं हो सकतो। यह स्थिति कम से कम राजस्थान में है। लेकिन महाराष्ट्र जैसे राज्य ने इस फीमन कोड को रह कर िया है। मैं पूछना चाहता हुं कि फोमिन कोड को रह करने से श्रकाल तो रह नहीं होता है, श्रकाल का चक्कर ते बाता रहता है। उस कोड के द्वारा सरकार की जिम्मेदारी ही जाता है

श्री उपत्नापति: यह बात ग्राप महाराष्ट्र ग्रसे बलो भे उठा सकते हैं।

श्री संदाित बागाईतकर: श्रीमन्, इसलिए इस होड के द्वारा सरकार का दायिस्व हो जाता है। ऐसी स्थिति में

राज्य सरकारें सेंटर के पास मदद के लिए श्रातो है। श्रीर मंत्रो जो फिर हवाला देते हैं कि उसमें इतनी मदद दो है, इतनी नहीं दो है। यह मंत्री जी कहते हैं इस लिए मैं कह रहा हूं कि यह मामला राज्य का नहीं है, मामला श्रीमन है नियोजन का और नियोजन में आप अगर फैमिन और डाऊट प्रोन एरियाज का सर्वे करा-येंगे, योजना तैयार क्षरेंगे परन्ल अगर उस पर अमल नहीं होगा तो ऐसी स्थिति में कैसे निपटा जायेगा, यह मेरा सवाल है। मेहरबानी करके इस पर आप प्रकाश डालिए और महाराष्ट्र में जो अकाल की स्थिति है इसकी भी क्या आपके पास सूचना है या नहीं, यह बताइये... (च्यवधः न)

RAO BIRENDRA SINOH: Sir, the hon. Member knows that the Drought Prone Areas Programme has been continuing from many years and a? he has already said himself, not only districts but even blocks have been identified. There are eleven districts of Rajasthan alone in the Desett Development Areas Programme. There are two programmes particularly benefiting the dry areas, the Desert Areas and the Drought Prone Areas, that is the Drought Prone Areas Programme. That covers 13 States and in 13 States there are 75 districts and 557 blocks. Similarly in the Desert Development Programme 21 districts have been identified in five States and each one of the blocks under each one of these two programmes gets an assistance, a special assistance of about Rs. 15.lakhs per year. Rupees seven and a half lakhs is provided by the Centre and another rupees seven and a half lakhs by the States. It is on a matching basis for some time. And, all these schemes have provision of water supply, for storagt of water, for afforestation measures; they are all taken up under this programme, and also special afforestry programmes for dry areas. Therefore, I hope the hon. Member would

[Rao Birendra Singh]

(feel satisfied with the various programmes that are already in hand sponsored by the Government of India. Apart from that, the accelerated rural water supply scheme, as I have already said, is receiving due attention at the hands of the Government of India, and very large amounts of money are provided for providing drinking water to these problem villages that have already been identified long age, and from year to year we try to see that within a certain period, just like rural roads programme, this drinking water supply programme should be completed. I hope with the extension in our irrigation which is going on a very fast rate in India, probably India is at the top of the world in the matter of expansion of irrigation, 2.8 million hectares of additional land is covered by irrigation under our Sixth Five-Year Plan, that really will be the solution to this recurring problem.

थो सदाशिव बागाईतकर । श्रीमन. एक सफाई मैं चाहता हं कि का इबेल्य एशन ग्रागेनाइजेशन . . (व्यवधान) वह इसकी ताईद नहीं करते हैं जो अप कह रहे हैं । उसके कई डिफेक्टस बताये ्डम्प्ली **मेंटेशन** नान इम्प्लीमेंटेशन के . . .

श्री उपसभापति : वह बता दिया है। तात्कालिक में बता दिया है।

SHRI HARKISHAN SINGH SUR-JEET (Punjab): Mr. Deputy Chairman, Sir, I want only to draw the attention of the Minister that Rajas-han is in a different category because onsecutively since three years it is letting adversely affected due to rought and the conditions are much /orse. I have been there last week nd I have seen that for Rs. 5 or s. 10 cattle are being sold. Fodder' is ot available even for one rupee per g. which used to be sold earlier at s. 10 fter quintal.

I would like the hcM. Minister to see whether some arrangement can be made, because cattle wealth i very important so- far as Rajasthan is concerned. That is their property. So, I would draw the attention of the hon. Minister to this fact and he should see that some immediate arrangements ar_e made to provide fodder so that cattle wealth of Rajasthan can be savedj apart from whatever co-operation they can get from the State.

My second point is, a_s the Minister has said rightly, the central issue a_s far as Rajasthan is concerned is- watt', whether it is drinking water or watei for irrigation. If this problem of shortage of water is solved, then not only Rajasthan, but the whole coun try is going to benefit. Sir, they hav< very fertile land but it cannot be made use of without proper availability (\$ There i_s no use blaming water. Haryana or Punjab unnecessarily. Lot of water is just flowing out to Pakistan and we have not been able utilise it because Raiasthan canal has not been completed. I would like to know from the Minister whether some other measure could be taken in co-operation With the State Government by which this canal can be completed earlier because it is a key canal. Unless this is done. you cannot solve that problem because every next year this problem oi drought i_s occurring there. So_ unless these measures are taken, you cannot save the situation in Rajasthan.

So far as provision of food for work is concerned, I feel it is very important and the Government should take these things into consideration.

MR. DEPUTY CHAIRMAN.- I think you have replied to all the questi"

RAO BIRENDRA SINGH; Sir, the targets set for completion of Rajasthan canal in both the stages have uiready been stated by me and that was aft full consultation with he State Government that the Planning Commission agreed to these target dates for completion of the canal in Rajasthan. I know, lot of water is flowing still outside India and I would agree with the hon. Member that if possible we

eailk t. But I am not in a pisition to say as to how much additional money can b_{ℓ} , provided by the State Governmen within its plans for irrigation. Irrig; tion already has received a very bit share in the Sixth Five Year Plan's development allocation. It is near, 12-1/2 thousand crores o'f rupees, and agriculture and irrigation both i jver nearly 25 per ceMt of the total outlays of the Sixth Five Year Plan. So, it- is not correct to say that irrigation is not receiving enough attention. But there are constraints, financial -onstraint_s 'naturally. We are sending -his team on 15th to RajasthaVi; there will be people from - Animal Husband v Department associated with it ai d we shall see how much fodder nee la to be rushed but we have been pr >viding assistance fos fodder, subsidie, of I ha -e already variou_a kAid_{sl} in Rajasthan. that w_e are deeply oncerned with the cattle wealth of iajasthan and its preservation and co servaticli.

श्री मोला प्रसार (बिहार) : यद्री महोदय ने यह नहीं बतलाया कि बिहार का कितना बड़ा हिस्सा ग्रीर खास तौर से पुरे दक्षिण बिहार और उत्तर बिहार का भी एक हिस्सा ग्राज ग्रीर खुद बिहार से पीडित हो ग्हा है गवनंमेंट ने पन्द्रह जिलों में जिन प्रखंडों को ग्रभाव और सुखा पीडित क्षेत्र घोषित किया है , तो ग्रामाव ग्रीर सूखा पीडित क्षेत्र को अब तक अकाल क्षेत्र घोषित क्यों नहीं किया गया क्योंकि वहां 50 परसेंट से ज्यादा फसल मारी गई है, मुख्य खरीफ की फसल मारी गई है। उसको अकाल क्षेत्र घोषित करना चाहिए ग्रौर उसके पहले भदई की फसल भी समय पर मान-सून न होने की बजह से तथा नियमित नहीं होने की वजह से यह मारी गई, और खरीफ की जसल भी मारी गई है।

तो ऐसी सूत में जो वहां इतने वडे हिस्से में प्रकाल में स्थिति पैदा हो गई है, उसका मुकाबला करने के लिये श्रभी

should try to con)lcte this Rajasthan canal at the बिहार सरकार की ग्रोर से जो कुछ किया जा रहा है, वह बहुत ही नाकाफी है। इसके ग्रलावा जो ग्रभाव का ग्रीर सखे का क्षेत्र सरकार ने घोषित भी किया है, वहां भी या तो खेत समदुर ग्राजै तक बेकार और भूखे हैं, उनको काम देने के लिये कोई योजनायें ग्रमल में नहीं श रही हैं भौर न किसानों को खेती के लिये पर्याप्त सहस्यता मिल रही है : जिससे कि वे फसल बो सकें, उग़ा सकें श्रीर खास कर जब तक कि ग्राज खाद श्रीर भी महंगी हो गई है और किसान को हर चीज के लिये मुशकिल हो रही है। खाद विजली और खेती में काम आने वाली हर चीज का रेट बढ़ गया है, वह उसका मकाबला कैसे करे ? सुखे की हालत में उन के लिये और भी असंभव हो गया है उन चीजों का इस्तेमाल करना। तो पहली वात मैं यह जानना चाहुंगा कि क्या सिर्फ उसको सुखा ग्रीर ग्रभावग्रस्त क्षेत्र ही घोषित करेंगे या मकाल-मस्त क्षेत्र भी घोषित करेंगे क्योंकि वहां पर स्थिति अत्यंत गम्भीर है ? जब अकाल से लोग मरने लगेंगे तो उसको सुखा गस्त क्षेत्र कैसे कहा जायेगा ? इसके साथ मुझे कहना पडता है कि केवल ग्रमावग्रस्त क्षेत्र घोषित करने पर भी जो नाम करना चाहिए वह नहीं किया जा रहा है । जो कागज पर एलान किया जा रहा है वह धरती पर ग्रमल नहीं हो रहा है।

> दूसरे, मैं जानना चाहता हूं कि खास तीर से जो दकानें सरकारी तौर पर अनाज और अन्य ग्रावश्यक वस्तुग्रों की संप्लाई के लिये खोली गई हैं वह खाली कामज पर दिखाई हैं क्योंकि गांवों में उन वस्तुयों की सञ्लाई की कोई व्यवस्था नहीं है --न ग्रनाज है, न कंट्रोल का कपड़ा । श्रभी जाड़ों में उन गरीबों के लिये कपड़ा नहीं है और अब तो लोग भुख से भी मरेंगे, जाड़े से भी मरेंगे कंट्रोल का कपडा मिलता नहीं है हालांकि उसके भी दाम बढ़ा दिय गर्य है। तो

[श्रीभोला प्रसाद]

मांबों में अनाज की जो दुकानें खोली गई हैं उनमें अनाज की व्यवस्था नहीं है, शहरों में भने ही वह व्यवस्था हों . . .

श्री उपसमापति : कहां के लिये कह रहे हैं ?

श्री भोला प्रसाद में विहार की बात कर रहा हूं, खास तौर से दक्षिण बिहार का हिस्ता जो सदैव सुखा क्षेत्र रहा है।

तीसरी बात, बिहार बराबर बाढ़ और सूखे से पीडित रहता है, हर दो साल में यह बाढ़ या सूखे का शिकार होता है और जब तक इसका स्थायी निदान नहीं होता है तब तक उनसे पिंड नहीं छूट सकता है हर दो साल में बाढ़ की चपेट में काफी धर्ति बिहार को उठानी पडती है ...

अर्थ उपसभापति : वह ग्राप कह जुके हैं।

श्री भोला प्रसाद : उसके लिये ग्राज तक कोई स्थायी प्रबन्ध नहीं हमा । कहां तो सरकार गंगा के पानी को कावेरी तक, दक्षिण भारत में ले जाने की बात कह रही थी एक बड़ी योजना बना रही थी ग्रीर उधर अभी गंगा के पानी को उत्तर बिहार से दक्षिण बिहार में भी ले जान के लिये, पूरे वैल्ट की सिचाई के लिये ग्रीर सुखा से बचाने के लिये कोई योजना सरकार के ग्रमल में नहीं ग्रा रही है। नहां यह जाता है कि हम हिन्दुरतान में बहै पैमाने पर योजना अमल में ला रह हैं। उत्तर बिहार से दक्षिण विहार में गंगा के पानी को ले जाकर बाद से भी ग्रीर सुखे से भी बिहार को बचाया जा सकता है लेकिन उस पर कोई मी योजना सरकार की नहीं है ...

श्री उपसभापति । ठीक है मानतीय मंत्री जी ...

भी भोला प्रसाद : ...जो मध्यम

योजनायें हैं जैसे ऊपर की उस तथा ग्रपर सफरी जलाशय की है, उन योजनाओं पर भी कोई ग्रमल नहीं हो रहा है। ग्रभी जो रबी की फसल बोई गई है उसकी सिंचाई के लिये विजली की सम्लाई नहीं है— सरकार ने एलान तो कर दिया है कि प्राथमिकता के ग्राधार पर देंगे लेकिन ग्राज 24 घंटे में भी चार घंटे विजली रोजाना नहीं मिल पाती है जिस की वजह से जो फसल लगी भी है वह भी मर जायेगी, जिससे ग्रामे चल कर ग्रीर भी भयंकर ग्रकाल की स्थित का मुकावला करना पड़ेगा।

RAO BIRENDRA SINGH: This Galling Attention Motion, a\$ you would see, relates to drought conditions in Rajasthan and other parts of the country. The hon. Member has raised some general questions. According to my information, the conditions in Bihar are normal. There hag been a marginal deficiency in a few districts in Bihar, according to the Metereolo-gical Office in nine districts and according to the Bihar Government in 12 district*. The Bihar Government has not sent us any memorandum asking fo_r relief. To b_e ab_e to answer questiona on this Calling Attention Motion in this House, we sent them a telex message on the 2nd of [December, and in reply to our telex, the Bihar Government has sent ti_s some information saying that part_s of Bihar, i.e. 12 districts, are drought affected.

But Bihar has a margin money of Rs. 13.80 crores at it_s disposal and even if there are some conditions requiring relief on account of drought, Biha_r Government is able to meet the expenditure out of this margin money. Bihar certainly suffered from floods. The damage was substantial. They have sent us a memorandum asking for some relief on account of floods and w_e shall be sending a team to Bihar to assess the damage.

MR. DEPUTY CHAIRMAN; Thank jou. Now we go to Special Mention. Shri Goptlsamy.